

* (b) and (c) Decisions for conversion of loans into equity will be taken by public financial institutions in industrial cases after considering the circumstances of each case.

Review of Letters of Intent/Licences issued to 75 Large Houses

4266 SHRI BHOGENDRA JHA Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply given to Starred Question No. 56 on 15th November, 1972 regarding review of licences and letters of intent issued during 1970-71 and 1971-72 and state

(a) the particulars of licences who have been warned, or whom final extension has been given or extension refused or whose licences have been revoked or cancelled, and

(b) whether the position has been or is proposed to be reviewed with regard to the progress made in cases of Letters of Intent or Licences given to the 75 large houses named by the Monopolies Commission if so, the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) (a) Particulars of licences who have been warned or to whom final extension has been given/refused are not generally disclosed. The particulars of licences revoked or cancelled are published regularly in the 'Weekly Bulletin of Industrial Licences, Import Licences and Export Licences' the weekly 'Indian Trade Journal' and the monthly 'Journal of Industry and Trade'. Copies of these publications are supplied regularly to the Parliament Library.

(b) The progress made in cases of letters of intent and licences given to large houses is reviewed as in other cases, in the manner stated in the reply given to Starred Question referred by the Hon. Member.

बिहार खादी ग्रामोद्योग संघ को दिये गये ऋणों का गबन

4267. श्री भोगेन्द्र झा : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने खादी ग्रामोद्योग आयाग के माध्यम से बिहार खादी ग्रामोद्योग संघ को 6 करोड़ रुपये का ऋण दिया था, और

(ख) क्या संघ के विभिन्न केन्द्रों में 50 लाख रु० का गबन किया गया है ?

औद्योगिक विकास मंत्रालय में उपमन्त्री (श्री सिद्धेश्वर प्रसाद) (क) खादी तथा ग्रामोद्योग आयोग ने बिहार खादी ग्रामोद्योग संघ का ऋण दिया था जिसमें से 5.46 करोड़ रुपये की राशि 31-3-1972 का संघ पर वकाया थी।

(ख) जानकारी दृष्टि की जा रही है और सभा पटल पर रख दी जायगी।

बिहार खादी ग्रामोद्योग संघ का विकेन्द्रीकरण

4268. श्री भोगेन्द्र झा : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि

(क) क्या बिहार खादी ग्रामोद्योग संघ के निदेशक मण्डल ने 5 अक्टूबर, 1972 को हुई अपनी बैठक में अपना विकेन्द्रीकरण करने का निर्णय किया है,।

(ख) क्या बिहार खादी ग्रामोद्योग संघ श्रमिक संघ ने इस निर्णय का विरोध किया है तथा निदेशक मण्डल को भग करने तथा संघ को सरकार द्वारा अपने नियंत्रण में लिये जाने की मांग की है, और

(ग) यदि हा, तो इस पर सरकार की क्या प्रतिक्रिया है ?

औद्योगिक विकास मंत्रालय में उपसत्री
(श्री सिद्धेश्वर प्रसाद) : (क) से (ग).
सूचना इकट्ठी की जा रही है तथा सभा पटल
पर रख दी जायेगी ।

Request from Rajasthan Government to change the name of village Bairath

4269. SHRI NAWAL KISHORE SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Rajasthan has sought the permission of the Government of India to change the name of village Bairath of Mahabharat fame in Jaipur District to Virat Nagar;

(b) if so, whether Government of India have acceded to the request; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The Government of Rajasthan, who had sought approval of Government of India in regard to change in the name of village 'Bairath' to 'Virat Nagar', were requested in January, 1972, to furnish evidence in support of the claim that the village was known as Virat Nagar in ancient times. The reply of the State Government was received only a few days ago and the material furnished by them is being examined.

Exchanges proposed to be set up during Fourth Plan Period

4270. SHRI M. S. SANJEEVI RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of Telephone Exchanges proposed to be set up during the Fourth Plan Period; and

(b) the number of exchanges set up so far?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) The Fourth Five Year Plan provided for the installation of 1500 addi-

tional telephone exchanges and augmenting the exchange capacity by 5.65 lakh lines.

(b) So far during the 4th Plan period 834 additional telephone exchanges have been set up and 2.76 lakh exchange lines have been added upto 30th September, 1972.

Expenditure incurred on Public Undertakings Advertisements

4271. SHRI INDRAJIT GUPTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the amount of money spent by the Central Government public undertakings on newspaper advertisements in 1970-71 and 1971-72; and

(b) the amounts paid for this work to private advertising agencies?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). The information sought is not available with the Ministry of Information and Broadcasting, since the functioning of these enterprises comes under various Ministries.

Public Undertakings Advertisements to Newspapers

4272. SHRI INDRAJIT GUPTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the first ten newspapers which received the highest quantum of advertisements from various public sector undertakings during the last three years; and

(b) the amount of money received by each newspaper for these advertisements?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b). The information sought is not available with the Ministry of Information and Broadcasting, since the functioning of these enterprises comes under various Ministries.